

Since these programmes are broadcast/telecast regularly and they cover a whole gamut of topics, a large number of non-officials are invited depending on their specialisation and knowledge in particular fields.

The details of non-officials who are invited to participate in such programmes, is not kept centrally in a compiled form.

(d) AIR & Doordarshan do not maintain any such approved lists. However, producers of Current Affairs Programmes of Doordarshan do maintain some brief details of eminent persons specialising in their respective fields.

**Revitalization of Bharat Ophthalmic Glass Limited and Cycle Corporation of India Limited**

1629. SHRI PURNA CHANDRA MALIK.  
SHRI HARADHAN ROY:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have prepared any plan for revitalisation of the Bharat Ophthalmic Glass Limited and Cycle Corporation of India Limited;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) and (c). The working of the two Companies is being regularly monitored by Government and steps taken for effecting improvements in their performance include upgradation of technology, modernisation of plant and machinery, rationalisation of work force, capital restructuring and financial assistance for working capital etc.

[*Translation*]

**Setting up of Industries in Bhojpur, Bihar**

1630. SHRI RAMESHWAR PRASAD:  
Will the PRIME MINISTER be pleased to state:

(a) whether Bhojpur has been declared an industrially backward area; and

(b) if so, the number of letters of intent and Industrial licences issued for industries set up or proposed to be set up for the development thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) Yes, Sir

(b) Two letters of intent, one each in the year 1987 and 1988 were issued for setting up industrial units in Bhojpur District.

[*English*]

**LTTE Smuggling Arms**

1631. SHRI JANARDHANA POOJARY:  
SHRI J. CHOKKA RAO:

Will the PRIME MINISTER be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "LTTE smuggling arms" appearing in the Times of India dated 23 November, 1990 wherein it has been reported that the Sri Lankan Tamil militants are smuggling arms and other goods from India and the Tigers were running arms factories and units turning out uniforms for them in South India; and

(b) if so, the reaction of the Government

thereto and the effective steps taken by the Government to stop such activities of LTTE?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The Government of India are aware of the News item which appeared in the Times of India dated 23 November, 1990, captioned to "LTTE smuggling arms".

(b) Instructions have been given to the Government of Tamil Nadu to tighten up surveillance on Sri Lankan militants and to have better coordination with the Navy and the Coast Guard authorities to contain such activities. Patrolling along the Coastal areas has been intensified.

#### **Telecast of State Award Winning Films In National Network**

1632. SHRI A. VIJAYARAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of the Government for telecasting the State Award Winning films in national network;

(b) if so, the details thereof;

(c) whether the Government propose to telecast any Malayalam feature films which has won this State Award; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). As per the present eligibility criteria, regional language feature films which have won any

of the following State Awards are eligible for consideration for telecast on the National network of Doordarshan;

- (i) State Award for the Best Feature Films;
- (ii) State Award for the Bestir Direction; and
- (iii) Films which have won any two State Awards other than those mentioned above.

(c) and (d). Malayalam feature films fulfilling the prescribed eligibility criteria, if offered for telecast by the producers/TV rightholders, will be duly considered for telecast by Doordarshan.

#### **Research in Science and Technology**

1633. SHRI A.K. ROY: Will the PRIME MINISTER be pleased to state:

(a) the amount spent in research of science and technology in the country for the last three years with year-wise break up;

(b) the amount received in terms of sale of patents etc. during the same period;

(c) whether the return is less vis-a-vis investment;

(d) whether the spate of foreign collaborations is dampening the spirit of industrial research affecting the returns;

(e) if so, the details thereof; and

(f) the remedial steps contemplated in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The national expenditure on research and development, which in-